

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURTS COMPLEX, NEW DELHI**

ORDER

In pursuance to the directions contained in order No. 33/Gaz-I/ Gaz.IA/DHC/2022 dated 16.11.2022 of the Hon'ble High Court of Delhi, the cases mentioned below in column no. 3 pending in the Court mentioned in column no. 2 are hereby withdrawn and assigned to the newly created court mentioned in column no. 4 **w.e.f. 19.11.2022:-**

(1)	(2)	(3)	(4)
Sl. No.	Name of the Transferor Court	Description of Cases Transferred	Name of the Transferee Court
1.	Ms. Purva Sareen, ADJ-01	Cases at Serial No. <u>8 to 12</u> , <u>58 to 62</u> , <u>105 to 124</u> , <u>174 to 193</u> , <u>355 to 464</u> & <u>693 to 732</u> (total 200 Cases) as per Annexure A	Newly created court of Sh. Chander Jit Singh, ADJ-05, South District
2.	Sh. Dinesh Kumar, ADJ-02	Cases at Serial No. <u>1 to 50</u> , <u>150 to 164</u> , <u>221 to 235</u> , <u>267 to 296</u> , <u>352 to 481</u> & <u>588 to 677</u> (total 330 Cases) as per Annexure B	
3.	Ms. Gurmohina Kaur, AD-03	Cases at Serial No. <u>1 to 110</u> , <u>400 to 424</u> , <u>446 to 495</u> , <u>697 to 716</u> , <u>769 to 808</u> , <u>937 to 938</u> & <u>949 to 958</u> (total 257 Cases) as per Annexure C	
4.	Dr. Hardeep Kaur, ADJ-04	Cases at Serial No. <u>1 to 60</u> , <u>247 to 256</u> , <u>308 to 322</u> , <u>356 to 405</u> , <u>477 to 481</u> , <u>492 to 611</u> & <u>830 to 899</u> (total 330 Cases) as per Annexure D	

Note:-

- The Ahlmads/ Asst. Ahlmad of the Transferor Court is hereby directed to send the **transferred case files date wise to the transferee courts** and also to display a copy of this Order on the Notice Board of the court concerned for information of all concerned advocates/ parties.
- Non-compliance of the order by any concerned official shall be viewed seriously.


(NAROTTAM KAUSHAL)
Principal District & Sessions Judge South
Saket Court Complex, New Delhi

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33369- 33384

No. Judl-II/F.75/South/Saket/2022_____ Dated, New Delhi the 17.11.2022

Copy of order forwarded to :

- 1 The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2 The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
- 3 The Officers concerned.
- 4 The Officer In-charge, Computer Branch (South), Saket Courts, New Delhi.
- 5 The Branch-In-charge, Filing Section, South District, Saket Court.
- 6 The Secretary, Bar Association, Delhi/New Delhi.
- 7 The Website Committee, Tis Hazari Court, Delhi.
- 8 The PRO/APRO, South District.
- 9 The Branch-In-charge, Computer Branch (South), Saket Courts with the direction to upload the same on the website of District Court Saket.
- 10 PS/Reader to the Ld. Principal District & Sessions Judge (South).
- 11 Notice Board (through Care Taker).
- 12 R & I Branch, South District for uploading for LAYERS.



**Principal District & Sessions Judge South
Saket Court Complex, New Delhi**